

>

Title: Regarding drinking water problem in Vizianagaram Parliamentary Constituency, Andhra Pradesh.

SHRI BELLANA CHANDRA SEKHAR (VIZIANAGARAM): Hon. Speaker Sir, I thank you for giving me an opportunity to speak about the problems related to fishermen community.

I want to bring to the notice of this august House that my leader, Shri Y.S. Jaganmohan Reddy, hon. Chief Minister of Andhra Pradesh had announced many paybacks to fishermen community in the State of Andhra Pradesh. These include enhancement of monitory benefits from Rs. 4000 to Rs. 10,000 during spawning season, increase in subsidy for diesel from Rs. 6 to Rs. 9, increase in claim for accidental deaths from Rs. 6 lakhs to Rs. 10 lakhs and pension to those persons above 50 years of age.

Sir, fishermen are spread around 30 villages in my parliamentary constituency of Vizianagaram including Ranasthalam and Bhogapuram, and villages under both Etcherla and Nellimarla Assembly Constituencies. Being coastal villages, salt from sea water sometimes seeps into the public drinking water lines. As a result, drinking water for public supply is totally unfit for drinking.

I would request the hon. Minister to look into this matter, consider this as a special case and sanction funds under Har Ghar Jal Scheme so that the people of my constituency would have basic drinking water. Thank you, Sir.

